

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 18/2018

INDIABULLS HOUSING FINANCE LTD.

Appellant(s)

VERSUS

M/S DECCAN CHRONICLE HOLDINGS LTD & ORS.

Respondent(s)

(With IA 10/2017 - FOR APPLICATION FOR IMPLEADMENT, IA 13/2017, IA 14/2017 - FOR PERMISSION TO FILE APPLICATION FOR DIRECTION, IA 16/2017, IA 78128/2017 - FOR APPROPRIATE ORDERS/DIRECTIONS)
[FOR FINAL DISPOSAL])

WITH

CONMT.PET.(C) No. 756/2017 in SLP(C) No. 5752/2014 (XII-A)

CONMT.PET.(C) No. 1693/2017 in SLP(C) No. 5752/2014 (XII-A)

Date : 22-01-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s) Dr. A. M. Singhvi, Sr. Adv.
Mr. Shyam Divan, Sr. Adv.
Mr. Rishi Agrawala, Adv.
Mr. Ankur Saigal, Adv.
Mr. Nishant Rao, Adv.
Mr. E. C. Agrawala, AOR
Ms. Aastha Mehta, Adv.

For Respondent(s) M/s. AP & J Chambers, AOR

Mr. Kuldeep S. Parihar, Adv.
Mr. H. S. Parihar, AOR

Mr. Bijoy Kumar Jain, AOR

Ms. Pooja Dhar, AOR

Mr. Rahul Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E RList the matters on 05th February, 2018.(NIDHI AHUJA)
COURT MASTER(MALA KUMARI SHARMA)
COURT MASTER